NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

Section

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

T.P. No.

C.P. No. or C.A.

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

Purpose

	CA 207/15	TP 158/16	Clari- Fication	621A	Omega Hospitals P. Ltd.
SL. NAME (IN CAPITAL) NO. & PHONE NUMBER REPRESENTATION TO WHOM					
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Name of the Parties

M/s. / Mr.

PCS for Petitioner Company is present. He has represented the counsel for the petitioner. He requested the matter may be adjourned to 30th of this month.

On his request, the matter is adjourned to 30.06.2017.

MEMBER (J)

MEMBER (T)